

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1148

ANSWERED ON:26.11.2002

INTEGRATED WATERSHED DEVELOPMENT PROJECTS FOR POVERTY ALLEVIATION

SAVSHIBHAI MAKWANA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Integrated Watershed Development projects for rural poverty alleviation through land based activities in some districts of Gujarat especially Sabarkantha and Dahod districts are lying pending with the Government;

(b) if so, the details thereof, district-wise;

(c) the reasons for the delay in sanctioning these projects; and

(d) the time by which these projects are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL):

(a) and (b) Under the Integrated Wastelands Development Programme (IWDP), projects in a particular financial year are sanctioned in accordance with the list of priority districts identified for the purpose in consultation with the State Governments. In the current financial year, 10 districts of Gujarat including Sabarkantha have been prioritized for sanction of IWDP Watershed projects. However, no project proposal in respect of Sabarkantha district has been received from the State Government for the current year. Dahod district has not been prioritized for sanction of any IWDP project in the current financial year.

(c) and (d) Question does not arise.